

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1272 OF 2018 IN**  
**DFR NO. 2741 OF 2018**

**Dated: 10<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**GRIDCO Limited**

**.... Appellant(s)**

**Versus**

**M/s Vedanta Limited & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Mr. R.K. Mehta**  
**Ms. Himanshi Andley**

**ORDER**

Issue notice to the Respondents returnable on 15.11.2018. Dasti, in addition is permitted.

List this matter on **15.11.2018** as requested.

**(S. D. Dubey)**  
**Technical Member**  
*Bn/Pr*

**(Justice N. K. Patil)**  
**Judicial Member**